

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 319

IA-1226/2024 IA-590/2024 IA-591/2024

In

IB-306(ND)/2022

IN THE MATTER OF:

M/s. Paramveer Distributors Private Limited

.....APPLICANT/PETITIONER

Vs

M/s. Pushpa Builders Limited

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 09.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Harshal Kumar, Advocate in IA-1226/2024.

For the RP : Mr. Abhishek Anand, Ms. Shankari Mishra, Advocates.

For the Respondent : Mr. Aditya Madaan, Adv for R-1.

**HYBRID HEARING (PHYSICAL & VC)
ORDER**

IA-1226/2024:-

Mr. Abhishek Anand, Ld. Counsel seeks and granted three days further time to file an affidavit as directed vide order dated 12.03.2024.

List **on 19.04.2024.**

IA-590/2024:-

Mr. Abhishek Anand, and Mr. Shankari Mishra appear on behalf of the Applicant. Ld. Counsel appearing on behalf of the Respondent No. 1 seeks time to file reply affidavit. One week time granted.

Mr. Abhishek Anand seeks liberty to publish the notice with respect to Respondent No. 2 and 3 in two Newspapers (English and Hindi, Delhi Edition) and file proof and affidavit of service within two weeks. Liberty granted.

List **on 02.05.2024.**

IA-591/2024:-

Ld. Counsel appearing for the Applicant seeks and granted one week time for filing reply.

List **on 02.05.2024.**

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**